

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:317

ANSWERED ON:17.08.2006

CONSTRUCTION OF AIRSTRIPS

Jagannath Dr. M.,Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of airstrips operating in the country, State-wise;
- (b) the maintenance cost on airstrips during each of the last three years;
- (c) whether there is any proposal under consideration of the Government for the construction of more new airstrips in the country;
- (d) if so, the details thereof; and
- (e) the time by which these are likely to be constructed?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b), (c), (d) & (e) A Statement is laid on the Table of the House.

Statement in reply to parts (a), (b), (c), (d) & (e) of Lok Sabha Starred Question No.317 for 17.8.2006 regarding Construction of Airstrips.

(a) There are 455 airstrips/airports in the country out of which 127 airports are managed by Airports Authority of India (AAI). State wise operational airports belonging to AAI including civil enclaves are: Andaman Nicobar-1, Andhra Pradesh-6, Assam-6, Bihar-2, Chandigarh-1, Chhatisgarh-1, Daman & Diu-1, Delhi-1, Goa-1, Gujarat-10, Himachal Pradesh-3, Jammu & Kashmir-3, Jharkhand-1, Karnataka-4, Kerala-3, Lakshadweep-1, Maharashtra-6, Madhya Pradesh-5, Manipur-1, Meghalaya-1, Mizoram-1, Nagaland-1, Orissa-1, Pondicherry-1, Punjab-2, Rajasthan-4, Tripura-1, Tamil Nadu-7, Uttar Pradesh-7, Uttranchal-2 and West Bengal-2.

(b) Maintenance cost for the last three years is (Rs. in crores)- 2003-04 = 33.06, 2004-05 = 23.35 and 2005-06 = 25.29.

(c) Yes, Sir.

(d) & (e) At present, proposals relating to construction of new airports at Gangtok in Sikkim, Kohima in Nagaland, Chakan, Pune and Navi Mumbai in Maharashtra, Ajmer in Rajasthan, Kannur in Kerala, Itanagar in Arunachal Pradesh, Raiganj in West Bengal, Bharuch in Gujarat and Civil Enclave at Halwara in Punjab are being examined by the Government. There are well laid down procedures for development of greenfield airports and the above proposals have to conform to the prescribed conditions before being considered for approval.